

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:588

ANSWERED ON:24.11.2006

ALLOCATION OF FOODGRAINS AND WAGES UNDER SGRY

Mahtab Shri Bhartruhari;Tripathy Shri Braja Kishore

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) Whether the Government has changed the guidelines for distribution of foodgrains under Samnpoorna Grameen Rozgar Yojana (SGRY) ;
- (b) If so, the details thereof ;
- (c) The details of funds and foodgrains released by the Government during the last three years and current year, State-wise ;
- (d) Whether the Government has issued directions for timely allocation of foodgrains and wages to labour under the yojana ;
- (e) If so, the details in this regard ;
- (f) Whether the Government has received any requests from certain States including Orissa for additional funds and foodgrains thereunder during the said period; and
- (g) If so, the details thereof and the action taken thereon, State-wise ?

Answer

MINISTER OF STATE IN THE MINISTRY RURAL DEVELOPMENT (SHRIMATI SURYAKANTA PATIL)

(a)&(b)No, Sir. SGRY Guidelines have not been changed for distribution of foodgrains under the programme. However, due to limited availability of foodgrains during the year 2006-07, it was decided in the month of September, 2006, as a special case, that foodgrains will be provided to the labourers under Sampoorna Grameen Rozgar Yojana (SGRY) at the rate of 3 Kg instead of 5 Kg per mandays as part of wages during the current year.

(c)SGRY was implemented in all the districts in the country except the UT of Chandigarh and NCT of Delhi. During the year 2006-07, this programme is being implemented all such districts except 200 districts covered under National Rural Employment Guarantee Act (NREGA). The requisite information has been furnished in the enclosed Annexure-I.

(d)&(e)As per SGRY Guidelines, payment of wages shall be made on a fixed day in a week preferably a day before the local market day. The States Governments have been advised on 5.9.2006 to issue necessary instructions to all authorities concerned for ensuring timely payment of wages and timely and adequate supply of foodgrains as part of wages under SGRY. It has also been advised that if the foodgrains are not available, wages should be paid in cash.

(f)&(g) SGRY is an allocation based scheme. However, under 5% of total allocation retained for distress areas, funds/foodgrains are released based on the request from the concerned State/UT for calamity affected areas. Resources have been released to Andhra Pradesh, Assam, Karnataka, Kerala, Maharashtra & Tamil Nadu during 2003-04; Kerala & Tamil Nadu during 2004-05 and Bihar, Kerala & Rajasthan during 2005-06 respectively. During the current year 2006-07, requests for additional funds for calamity affected areas have been received so far from the Governments of Assam and Rajasthan.

Under Special Component of SGRY, only foodgrains are provided for calamity affected areas as per recommendation of High Level Committee. Foodgrains released under Special Component of SGRY during last three years and current year is given in Annexure-II.